

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2976
TO BE ANSWERED ON 28.12.2018

SEVERE ACUTE MALNUTRITION

2976. SHRI B.V. NAIK:
SHRI JAGDAMBIKA PAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Ministry has prepared any guidelines to tackle Severe Acute Malnutrition (SAM) in children and if so, the details thereof along with the total number of children in the country suffering from SAM, State/UT-wise;
- (b) whether the World Health Organization (WHO) has laid down any dietary standards for children suffering from SAM and if so, the details thereof;
- (c) whether the guidelines prepared by the Ministry in 2018 on SAM meets the dietary standards set by WHO and if so, the details thereof and if not, the reasons thereof;
- (d) whether it is a fact that the Central Government has given clearance to the State Governments for providing Ready to Use Therapeutic Food (RUTF) to children suffering from SAM; and
- (e) whether the Government has raised concerns regarding the use of RUTF in the management of SAM children due to which the nutrition policy of Government stands to be changed and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c): As per the National Family Health Survey-4 (2015-16), 7.5% children under 5 years of age have severe acute malnutrition in the country. The state-wise details are **annexed**.

As per the WHO Guidelines, SAM children who are clinically well should be treated as out-patients and those with medical complications should be treated as in-patients.

Accordingly, SAM children with medical complications are managed at the facility level in the country, the guidelines for which have been issued by Ministry of Health and Family Welfare. The document provides the basis for a consistent set of principles that can be used by all states for facility based management of children with SAM. The Operational Guideline focuses on the Facility/Hospital based approach for the management of SAM children under-5 years of age based on the WHO and revised Indian Academy of Paediatrics (IAP) protocols.

For the management of SAM Children without medical complications at the community level, the guidelines have been drafted by the Ministry based on the recommendations of the technical group comprising of representatives from NITI Aayog, line ministries, experts and other stakeholders; taking into considerations the available scientific evidence and programme experience in the country and in consultation with National Technical Board on Nutrition.

- (d) & (e): The Government has, as of now, advised States/UTs that for the management of children with Severe Malnutrition, the decision to provide RUTF may be taken by the individual States/UTs in consultation with the National Technical Board on Nutrition under the Chairmanship of Member, NITI Aayog.

Statement referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Q. No. 2976 due for 28.12.2018.

Severe Wasting: As per NFHS-4		
S. No.	Name of State/UT	Severe Wasting (%)
1	Andaman & Nicobar Islands	7.5
2	Andhra Pradesh	4.5
3	Arunachal Pradesh	8
4	Assam	6.2
5	Bihar	7
6	Chandigarh	3.9
7	Chhattisgarh	8.4
8	Delhi	4.6
9	Dadra & Nagar Haveli	11.4
10	Daman & Diu	11.9
11	Goa	9.5
12	Gujarat	9.5
13	Haryana	9
14	Himachal Pradesh	3.9
15	Jammu & Kashmir	5.6
16	Jharkhand	11.4
17	Karnataka	10.5
18	Kerala	6.5
19	Lakshadweep	2.9
20	Madhya Pradesh	9.2
21	Maharashtra	9.4
22	Manipur	2.2
23	Meghalaya	6.5
24	Mizoram	2.3
25	Nagaland	4.2
26	Odisha	6.4
27	Punjab	5.6
28	Puducherry	8.0
29	Rajasthan	8.6
30	Sikkim	5.9
31	Tamil Nadu	7.9
32	Telangana	4.8
33	Tripura	6.3
34	Uttar Pradesh	6
35	Uttarakhand	9
36	West Bengal	6.5
	INDIA	7.5